

[Translation]

Irregularities committed by Regional Rural Banks

178. SHRI KALI PRASAD PANDEY : Will the Minister of FINANCE be pleased to state :

(a) whether Government are aware of the irregularities committed by the Regional Rural Banks in Bihar, Uttar Pradesh, Delhi, Haryana and other States;

(b) if so, the State-wise details thereof;

(c) the names of those branches of the Regional Rural Banks in Bihar where irregularities have been detected during the period from 1st January to 31st December 1985 and the details of the action taken against the officials concerned; and

(d) the total number of such cases which have been handed over to the Central Bureau of Investigation and also of those which are likely to be handed over to them by April next ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POJARY) : (a) and (b) The present data reporting system from Regional Rural Banks does not generate data in the manner asked for. Specific instances/complaints whenever received are got looked into for taking suitable remedial action.

(c) and (d). Information is being collected and to the extent available will be laid on the Table of the House.

Smuggling in foodgrains

179. SHRI KALI PRASAD PANDEY : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether his attention has been drawn to the news-item captioned "Daring misdeeds of foodgrains smugglers" appearing in 'Jan-satta' of 1 February, 1986;

(b) if so, the action taken by Government against food grain smugglers in Bihar, U. P. and other States during the period 1 January, 1985 to 31 January, 1986; and

(c) the action taken or proposed to be taken at high level by Government keeping in view the irregularities and malpractices mentioned in the above news item ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI A. K. PANJA) : (a) Yes, Sir.

(b) and (c). Except for the statutory rationing areas in West Bengal, the country is treated as one zone for movement of wheat, levy free rice and other grains. There is thus no bar against the movement of foodgrains from one place to another.

If there is any violation of local laws, the State Governments would be concerned with the matter.

[English]

Sharing of losses incurred by Public Distribution System by Central and State Governments

180. SHRI K. P. UNNIKRISHNAN : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether Government of Kerala have suggested that losses incurred by the Public Distribution System be brought as subsidies under the Plan scheme and shared by the Union and State Government;

(b) if so, the response of the Union Government to the above suggestions; and

(c) the steps taken thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI A. K. PANJA) : (a) No, Sir.

(b) and (c). Do not arise.

Allocation of Palmolein to Kerala

181. SHRI K. P. UNNIKRISHNAN : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :